

(20)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 11.06.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : MA/130/IB/2018
PETITION NUMBER : CP/551/IB/2017
NAME OF THE PETITIONER(S) : DORAIRAJ THILLAIRAJ
NAME OF THE RESPONDENT(S) : ASHOK MAGNETICS LTD
UNDER SECTION : 60

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

	Gee thanjalli T	For Applicant	Gee thanjalli T
	J. MANIVARAN	FOR RESPONDENT	[Signature]

ORDER

Counsels for both the parties are present. Counsel for the RP has filed the counter; the same is taken on record. Matter is posted for final arguments. Put up along with the Application that has been filed by the RP for initiating liquidation against the Corporate Debtor on 15.06.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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